

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--3942- JK (LD) of 2024

DATED:- 22 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 22- 03 - 2024

No:-LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.3942 -JK(LD) of 2024 dated 22.03.2024

S No	Distt	type	No	year	petitioner	respondent	OIC
1	Shopian	WP(C)	2721	2023	Mohammad Irfan Bhat V/S UT of J&K and Ors	UT and Ors	Abdul Aziz Wani Tehsildar Barbugh
2		WP(C)	3369	2023	Mst. Misra V/S UT of J&K and Ors	UT and Ors	Dr. Zakir Hussain Faaz ADC Shopian
3		OWP	1816	2014	Mushtaq Ahmad Bhat V/S U.T. of J&K and Ors	State of J&K and Ors	Abdul Aziz Wani Tehsildar Barbugh
4		WP(C)	1356	2020	Mohammad Hussain Mir V/S UT of J&K and Ors	UT and Ors	Anjum Bashir Khan Tehsildar Shopian
5		WP(C)	2627	2023	Ghulam Hassan Reshi V/S UT of J&K and Ors	UT and Ors	Aejaz Ahmad Tehsildar Zainapora
6		WP(C)	3324	2023	Taufeeq Ahmad Bhat & Anr V/S UT and Ors	UT and Ors	Fareed Ahmad Tehsildar Keegam
7		WP(C)	508	2024	Abdul Rehman Sheikh V/S UT of J&K and Ors	UT and Ors	Dr. Zakir Hussain Faaz ADC Shopian
8		WP(C)	75	2024	Abdul Rahim Ganie V/S UT of J&K and Ors	UT and Ors	Imtiyaz Amin Naik Tehsildar Chitragam
9		WP(C)		2024	Mohammad Shaban & Ors V/S UT and Ors	UT and Ors	Fareed Ahmad Tehsildar Keegam
10	Shopian	HCP	142	2023	Abdul Rouf Wagay	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
11		HCP	32	2024	Nawaz Ahmad Khan	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
12		HCP	44	2024	Aquib Ahmad Wani	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian

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